

प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण
STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम (पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं) : Mr. PUSHP VANAM
Name of the officer (in full and service to which he/she belongs)
(किस सेवा से संबंध है) : FCI
(Service to which Officer belongs)

2. वर्तमान पद : ASSISTANT GENERAL MANAGER
Present post held : QC

3. वर्तमान वेतन :
Present pay

4. जन्मतिथि : 01/10/1979
Date of Birth

क्रम संख्या S.No.	जहां संपत्ति स्थित है उस जिला, सब डिवीजन, तालुका और गाँव का नाम Name of District, sub-Division, Taluk and Village in which property is situated.	संपत्ति का नाम तथा ब्यो मकान तथा अन्य* भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his /her relationship with the Govt. Servant%	कैसे अर्जित की, क्या खरीद लिज, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease, mortgage, inheritance, gifts or otherwisestate of acquisition and name with details of person from whom acquired @.	संपत्ति से होने वाली वार्षिक आय। Annual Income from the property.	टिप्पणी Remarks
1	HARYANA, REWARI, Rewari, Dahina, Mandola, VPO MANDOLA Distt Rewari Haryana ,	Land, Ancestral Agriculture land 1crore	Yes, Joint, VIKAS KUMAR, Brother, Approx 5 acres Agriculture land	Inheritance, UDEBHAN, UDEBHAN S/o Nirbhay Singh VPO MANDOLA Rewari	30000	Ancestral Property

	123103					
2	HARYANA, GURGAON, Gurgaon Haryana..., 1235 sector 9a Gurgaon , 122001	House 17500000	Yes, Joint, ALKA YADAV, Wife	Purchase, Satish Kr Yadav, Satish Kr Yadav , Rohtak	nil being used for residence purpose	nil

टिप्पणी- भारतीय खाद्य निगम (कर्मचारी ब्रन्द) विनियमों के विनियम 48 के अंतर्गत सेवा मे प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमे ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार मे प्राप्त हुई है अथवा उसके द्वारा लिज अथवा बंधक की गई है अपने नाम मे अथवा अपने परिवार के किसी सदस्य के नाम मे अथवा किसी अन्य व्यक्ति की नाम में।

NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

तारीख
Date: 27/01/2022

हस्ताक्षर
Signature : Mr. PUSHP VANAM
SH045187C
FCI- REGIONAL OFFICE
(CHATTISGARH)

* यदि परिशुद्ध मूल्य का अंकलन संभव है तो मौजूदा स्थिति में अनुमानित मूल्य का उल्लेख करें।

* In cases where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated. % जो लागू न हो उसे काट दे।

% In applicable clause to be struck out.

@अल्पावधि लिज भी शामिल है।

@ Includes short term lease also.

Signature Not Verified

Digitally signed by Mr PUSHP
VANAM
Date: 2022.01.27 15:34:52 IST

